

DIVISION BENCH

ITEM NO.102

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP (IB) No.21/ALD/2021

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 2nd July, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	M/S NIVEDAN FIN INVEST LEASE LTD V/S M/S COSMOS INFRAESTATE PVT LTD
UNDER SECTION	7 IBC

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

NONE : *For the Financial Creditor*

Sh. Ujjawal Satsangi, Adv. : *For the Corporate Debtor*

ORDER

- 1.** Ld. Counsel representing the Corporate Debtor is present physically. However, there is a written request circulated on behalf of the Ld. Counsel, Sh. Aman Kumar Dwivedi representing the Financial Creditor for seeking an adjournment in view of the fact that he is stated to be travelling.
- 2.** Ld. Counsel representing the Corporate Debtor however, states that the pleadings in the present matter have been completed.
- 3.** Let the matter be adjourned for final hearing on 24th July, 2024, and this would be the last opportunity granted to the Financial Creditor to argue the matter on the next date of hearing.

**-Sd-
(Ashish Verma)
Member (Technical)**

**-Sd-
(Praveen Gupta)
Member (Judicial)**

2nd July, 2024

*Kavya Prakash Srivastava
(Stenographer)*